

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.200/00202/2020

Gwalior, this Friday, the 14th day of February, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahendra Singh Chauhan, S/o Shri Bharat Singh Chauhan, aged 48 years, Occupation – Constable Railway Protection Force, Dabra, District – Gwalior (M.P.)

-Applicant

(By Advocate – Ms. Priyanshi Agrawal)

V e r s u s

1. Principal Chief Security Commissioner, Railway Protection Force, Northern Central Railway, Allahabad (U.P.),
2. Senior Divisional Finance Manager, Northern Central Railway, Jhansi (U.P.),
3. Divisional Security Commissioner, RPF, NCR, Jhansi (U.P.),
4. Assistant Security Commissioner, Railway Protection Force, Northern Central Railway, Gwalior (M.P),
5. Inspector, Railway Protection Force, Northern Central Railway, Gwalior (M.P)

-Respondents

(By Advocate – Shri Sameer Kumar Jain)

O R D E R (O R A L)

By Navin Tandon, AM.

This Original Application has been filed by a Constable of Railway Protection Force.

2. Section 2(a) of the Administrative Tribunals Act, 1985

reads as under:

“2. Act not to apply to certain persons.- The provisions of this Act shall not apply to –

- (a) any member of naval, military or air forces or of any other Armed Forces of the Union;”

3. The preamble of the Railway Protection Force Act, 1957

mentions that, “An Act to provide for the constitution and regulation of any armed Force of the Union for the better protection and security of [railway property, passenger area and passengers] and for matters connected therewith.]”

3.1 It is clear from above that Railway Protection Force is an armed Force of the Union.

4. Therefore, under Section 2(a) of the Administrative Tribunals Act, this Tribunal has no jurisdiction over Railway Protection Force personnel.

5. Accordingly, the Original Application is dismissed for want of jurisdiction with liberty to the applicant to approach appropriate forum.

(Ramesh Singh Thakur)

Judicial Member

am/-

(Navin Tandon)

Administrative Member